

(2)

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH,  
ALLAHABAD

ORIGINAL APPLICATION NO. 1101 OF 2007

ALLAHABAD THIS THE 15<sup>th</sup> DAY OF NOVEMBER, 2007

HON'BLE DR. K.B.S. RAJAN, MEMBER-J  
HON'BLE MR. K.S. MENON, MEMBER-A

1. Buchun Pal, S/o Sri Shiv Mangal Pal, R/o Village and Post Jamunipur, District Allahabad.
2. Kisram, S/o R/o Village and Post Jamunipur, District Allahabad.

.....Applicants

(By Advocate Shri V. Kumar.)

V E R S U S

1. Union of India through General Manager, N.C.R., Allahabad.
2. D.R.M., N.C.R., Allahabad.
3. Divisional Personnel Officer/Assistant Personnel Officer, DRM Office, NCR, Allahabad.
4. Sr. Divisional Engineer (Engineering)-II, DRM Office, NCR, Allahabad.

.....Respondents

(By Advocate: Sri P.N. Rai)

O R D E R

BY DR. K.B.S. RAJAN, MEMBER-J

Heard the counsel for the parties. The respondents shall permit the applicant for screening and the same shall be provisionally. It is made clear that such provisional appearance does not confer any right to the applicant either for regularisation or for re-engagement, unless all

other requisite conditions are fulfilled. The O.A. stands disposed of with the above observations. If any grievance subsists, the applicant is at liberty to move an application for revival of the O.A.

*Menon*  
(K.S. MENON)  
MEMBER-A

*Rajan*  
(DR. K.B.S. RAJAN)  
MEMBER-J

GIRISH/-